

## Annexure-7

Name of the Corporate Debtor : Topline Commodities Private Limited ; Date of commencement of CIRP : 20-08-2024 ; List of Creditors as on : 22.10.2024

List of Operational Creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues,that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks,if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if applicable					
1	GST	State Tax	05.09.2024	5,06,939	5,06,939	unsecured	No	NA	-	-	-	-	An appeal was filed by the CD in GST Dept.
2	GIDC	Lease Land	21.09.2024	1,57,51,664	-	unsecured	No	NA	-	-	1,57,51,664.00	-	Claim is still under verification due to pending information
<b>Total</b>				<b>1,62,58,603.00</b>	<b>5,06,939</b>				-	-	<b>1,57,51,664.00</b>	-	